

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.39**

**CP No. 137/Chd/Pb/2020**

**Under Section 59, 130, 210, 213, 241(1) & 242 CA 2013**

**In the matter of:-**

Arun Kumar Goyal & Ors.

...Petitioner

Versus

Aar Kay Chemicals Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 08.12.2023.

Sd/-

**Court Officer**

November 7, 2023

*Pdp*